

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S OSAKA PHARMACEUTICALS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	NAME OF CORPORATE DEBTOR	M/s Osaka Pharmaceuticals Private Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	9 th March 2004
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	The Registrar of Companies, Ahmedabad, Gujarat
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBTOR	U24231GJ2004PTC043750
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Old National Highway No. 8, Sankarda, Baroda, Gujarat – 390 007 IN
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	06 th July 2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	30 th September 2019
8.	NAME AND THE REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Name: Abhishek Nagori Registration Number: IBBI/IPA-001/IP-P00020/2016-2017/10044
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	Address: 330/348, Third Floor, Tower A, Atlantis K-10, Opp. Vadodara Central, Sarabhai Main Road Vadodara, Gujarat-390 023 Email ID: jlnusb@gmail.com
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	Address: 330/348, Third Floor, Tower A, Atlantis K-10, Opp. Vadodara Central, Sarabhai Main Road Vadodara, Gujarat-390 023 Email ID: irp.osakapharma@gmail.com ; jlnusb@gmail.com Tel. Number: 81600 94709
11.	LAST DATE FOR SUBMISSION OF CLAIMS	30 th October 2019

Notice is hereby given that the Hon'ble National Company Law Tribunal Ahmedabad Bench has ordered the commencement of liquidation of the M/s Osaka Pharmaceuticals Private Limited on 30th September 2019.

The stakeholders of M/s Osaka Pharmaceuticals Private Limited are hereby called upon to submit their claims with proof on or before 30th October 2019, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Mr. Abhishek Nagori

Liquidator for M/s Osaka Pharmaceuticals Private Limited

Registration No. IBBI/IPA-001/IP-P00020/2016-2017/10044

Place: Vadodara

Date: 05th October 2019

